

Kakinada Ports. The exports were made under licenses issued by Joint Chief Controller of Imports and Exports, Hyderabad in terms of the existing instructions.

(c) Andhra Pradesh State Trading Corporation has been allowed an export quota of vegetables of 500 MT per month. Mostly vegetables like Arvi, bittergourd, snakegourd, Brinjal, Ladies finger etc. are exported. The information on their vegetable exports during the last 3 years is being collected and will be laid on the Table of the House.]

**Report of Staff Inspection Unit of Trade Fair Authority of India**

2331. SHRI KALRAJ MISHRA:  
DR. BHAI MAHAVIR:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Staff Inspection Unit submitted its report recently on the staff requirements of Trade Fair Authority of India;

(b) if so, what action Government have taken on this report;

(c) whether the Staff Inspection Unit recommended for the abolition of the post of General Manager;

(d) if so, the reasons for which General Manager is being continued in the Authority;

(e) what are the qualifications of the present General Manager; and

(f) what was the process of selection of the present General Manager?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):  
(a) Yes, Sir.

(b) TFAI have been directed to take necessary implemental action.

(c) and (d) Yes, Sir. However, the recommendations involve creation of a number of posts in the same scale. The General Manager is being conti-

nued as the re-organisation has not yet taken place.

(e) He belongs to the Indian Railway Traffic Service of 1962 seniority.

(f) The selection of the General Manager was done with the approval of the Appointment Committee of the Cabinet.

**"Son of India Exhibition" at Pragati Maidan**

2332. SHRI SHRIDHAR WASUDEO DHABE: Will the Minister of COMMERCE be pleased to state:

(a) under what policy the defence pavilion in the Pragati Maidan has been given to the organisers of the "Son of India" Exhibition; and

(b) what is the amount of expenditure incurred by the Trade Fair Authority of India on this exhibition and what lease money has been realised?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):  
(a) and (b) The pavilion has been provided for the "Son of India" exhibition with a view to drawing larger crowds and popularising the Pragati Maidan, thereby increasing TFAI revenues. The expenditure on the exhibition will be borne by the organisers. Only routine expenditure on maintenance of the space provided temporarily will be incurred by the Trade Fair Authority of India. No lease money is being charged. However, TFAI will recover water and electricity charges from the organisers on the basis of actual consumption.

**Air-Conditioning of Buildings in the Pragati Maidan**

2332-A. SHRI M. S. RAMACHANDRAN: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that air-conditioning of various buildings is going on in the Pragati Maidan on large scale; and

(b) what is the amount of money Government have advanced as capital loan to Trade Fair Authority of India for the purpose and on what terms?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):**  
(a) No, Sir. However, air-conditioning of some covered space in the Pragati Maidan has been done.

(b) Government have not advanced any loan to the Authority for the purpose.

**Advertising Agents of Trade Fair Authority of India**

2333. **SHRI SHRIDHAR WASU-DEO DHABE:**  
**SHRI M. S. RAMACHANDRAN:**

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the Trade Fair Authority of India has appointed M/s. Hindustan Thompson as their advertising agents;

(b) if so, since when and on what terms; and

(c) the reasons for giving preference to this agency over D.A.V.P.?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN):**  
(a) Yes, Sir. M/s. Hindustan Thompson Associates Ltd. have been appointed as one of the advertising agents of the Authority.

(b) Since September, 1980. Publicity jobs are not done from this advertising agency on job-to-job basis after Authority's prior approval in each case.

(c) This agency was considered by the Authority as better suited for its publicity requirements.

**Development Schemes of Tourist Spots in Gujarat**

2334. **PROF. RAMLAL PARIKH:**  
Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that tourist spots of Gujarat have not found place in priority development schemes of tourist places of India;

(b) if so, what are the reasons therefor;

(c) if the answer to part (a) above be in the negative what further measures are proposed to be taken in this regard; and

(d) the tourist places of Gujarat which receive or are likely to receive Central assistance for tourism development alongwith details of development schemes?

**THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA):** (a) No, Sir. A statement showing the facilities provided for the development of tourism in Gujarat during the various Plan periods is attached

(b) and (c) Do not arise.

(d) No Central assistance is given in the Tourism Sector. Schemes are taken up either in the Central Sector or the State Sector. It is not possible at this stage to indicate which tourist centres will be developed in Gujarat in the Central Sector as the Sixth Plan 1980-85 is still being finalised.

**Statement**

*Tourism schemes undertaken in the Gujarat in the Central Sector during Second, Third Plans, Three Annual Plans, Fourth and Fifth Plan and during 1978-79 and 1979-80.*

Name of Scheme	Expnditure
	(Rs.)
<i>Second Five Year Plan</i>	
1. Tourist Bureau at Ahmedabad	5,046